(1)

Declaration of Assets and Liabilities

CO(E)	Year. February 2025.
not v	I, Manish Kumar, son of Dileep Kumar Sinha,
9 11.	aged35 years, belonging toBihar Legislative Assembly Secretariat
	service and presently working asLibrary Assistant
1	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
TON!	myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S) Dependant-1 Name	
(i)	Cash	80,000/-	Dependant-2 Name Dependant-3 Etc. Name	
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	2,00,000/- (Saving and FD)		
(iii)	Bonds, Debentures and Shares in companies	Shares in different companies: - 20,000/- (Current Value) Mutual Funds: -10,57,000/- (Current Value)		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	Kotak ULIP: - 7,24,000/- (Current Value) LIC: - 48,000/- (Total paid premium) PPF:-5500/-	N.A	
(v)	Motor Vehicles (details of make, etc.)	1-Tata Punch(Car)- 6,00,000/-(Current Value) RC NoBR01FT7974 2- Electric scooter (non RTO)- 57,000/-(Current Value)		
(vi)	Jewellery (give details of weight and value)	Gold Chain: - 20 grams		
(vii)	Other assets, such as values of claims / interests	NIL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1570 SQURE FEET LAND IN BEUR, PATNA (GOVT VALUE – 2800000/-)		N	IL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					DULL
(v)	Others (such as interest in property)	Part Share in Ancestral residential & Agriculture Land in Patna and Nalanda District (Till date share not defined).		nd Nalanda		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on February 2023	
(a)	(i) Loans from Banks	SBI, Boring Canal Road, Patna BOB, SK PURI , PATNA	3,94,235/-(CAR LOAN) 3600000/-(HOME LOAN)	
	(ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of electricity	NIL		
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	(d) dues to departments dealing with telephones			
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL		
	(f) Other dues, if any			
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Total Tax Paid-52,451/- Acknowledgement No: 666422550110724 Financial Year: 2023-24 PAN No: CGCPK1097B		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NULL		
	(iii) Sales Tax [Only in case of proprietary business]	NIL		
	(iv) Property Tax			

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:	110124056533
Gender	:-	M (M/F)
Date of Birth	:-	1 6 0 7 1 9 8 9 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre :- Bihar Legislative Assembly Secretariate Service (Full Name e.g. B.A.SBihar Administrative Service,		
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	Patna

I hereby declare that the above details are true to the best of my knowledge and belief

	Signature (Valnigh Kumar
	Name of Employee: Manish Kumar
Place:Patna	Designation:Library Assistant
Date: 11,02,2025	Department:Library

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.